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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|----------------|-----------|
| | DESIKAN'B. Or AKMYISOMY ASCOCIATES | RIR2 | Derham.B. |
| 2, | (Proxyounsel) | bor Respondent | s for the |

P. Subba Reddy

ORDER

Shri B Desikan, counsel for petitioners present. Shri Prithviraj, proxy counsel for senior counsel for R1 present. No representation on behalf of other respondents. Counsel for petitioner is directed to send private notice to the other respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on 15.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial) (K Anantha Padmanabha Swamy) Member (Judicial)